

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:482  
ANSWERED ON:12.08.2014  
DEPLOYMENT OF OFFICERS  
Karandlaje Km. Shobha;Simha Shri Prathap

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the details of Left Wing Extremism (LWE) affected districts in the country and the number of Central Armed Police Forces (CAPFs) and Indian Police Service (IPS) personnel posted there at present, State/UT-wise;
- (b) whether the Government proposes to post newly inducted IPS officers in LWE affected districts for a limited period of two or three years irrespective of the State cadre to which they belong and if so, the details thereof;
- (c) whether the Government also proposes to give some extra allowances/incentives to the officers posted for anti-maoist operations and if so, the details thereof; and
- (d) the details of other steps taken for the overall development of LWE affected areas and the outcome thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 482 FOR 12.08.2014

141 districts across 17 States witnessed LWE activities (list of 141 districts is at Annexure-"A"), out of which 59 districts across 9 States witnessed acts of violence (list of 59 districts is at Annexure-"B"). Strength of Central Armed Police Forces deployed in these States is annexed at Annexure-"C" and number of IPS officers posted in these States is at Annexure-"D".

At present, there is no such proposal to post newly inducted IPS officers in LWE affected areas.

The CAPF personnel deployed in LWE areas are entitled to risk allowance or detachment allowance over and above their regular salary and allowances.

The Additional Central Assistance (ACA) for the LWE affected districts (earlier called Integrated Action Plan) being implemented by the Planning Commission since and the Road Requirement Plan (RRP-I) being implemented by the Ministry of Road Transport & Highways since 2009-10 are two development schemes which focus specifically on the LWE affected districts. Under the Additional Central Assistance for LWE affected districts, which focuses on creation of public infrastructure and services and covers 88 districts. 112433 projects have been completed so far at a cost of Rs. 6769.72 crores. RRP-I being implemented in 34 LWE affected districts, envisages development of total length of 5477 kms of roads in 8 LWE affected states at an estimated cost of Rs. 7300 crore. Out of this, a total length of 3133 kms has been completed and an expenditure of Rs. 3988 crore incurred as on 30.06.2014. Among other measures Activation of Panchayati Raj Institutions in LWE Areas and Implementation of ST and Other Forest Dwellers (Recognition of Rights) Act, 2006 are also carried out.